

**IN THE COURT OF MS. SANTOSH SNEHI MANN,
SPECIAL JUDGE (PC ACT): CBI-08: RADC: ND**

In Re:

RC No. RC-DAI-2020-A-0005, CBI, ACB, ND

U/S: Section 7 & 7A PC Act

CBI Vs. Dheeraj Gupta and others

- i. ***Application of accused Dheeraj Gupta for releasing the documents on superdari***
- ii. ***Application of accused Dheeraj Gupta for permission to change the surety.***

24.09.2020

02 applications have been received on assignment by the order of Ld. District & Sessions Judge-cum-Special Judge (PC Act)(CBI), Rouse Avenue District Court, New Delhi, communicated on the Court e-mail id (readercbi08radc@gmail.com) by Ms. Anjana Dhull, In-charge (Bail & Filing Section), which are taken up by Video Conferencing through unique court ID on CISCO Webex Meeting App, created under Delhi District Court domain, in reference to the ***Orders No. E-10559-10644/Power Gaz./RADC/2020 dated 28.08.2020 & Power Gaz/RADC/2020/E-11430-11513 dated 02.09.2020, of Ld. District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RADC, New Delhi, with respect to roster for Judicial Officers (For Physical Court Hearing).***

Applications be checked and registered.

Present: Advocate Sita Ram Tanwar, counsel for the applicant/accused Dheeraj Gupta.

Sh. M. Saraswat, PP for CBI.

Copy of both the applications be given to the CBI for reply.

Put up for reply of CBI and for consideration of the 02 applications now on 30.09.2020 through physical hearing in the Court room.

Digitally signed copy of the order sheet be sent to the Computer Branch, RADC for uploading it on the official website of Delhi District Courts.

Hard copy of the order sheet be placed on record in the judicial file by the Reader.

The proceedings have been dictated to Ms. Indu Sharma Bhoria, Personal Assistant by video conferencing.

(Santosh Snehi Mann)
Special Judge (PC Act), CBI-08
RADC/ND: 24.09.2020

ISB